

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Gonglu Agro Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/61(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA/909(CHE)/2023; IA(IBC)/309(CHE)2023

ORDER

IA/909(CHE)/2023

Ld. Counsel Shri Jayanth Viswanathan for the Applicant.

Ld. Counsel Shri. Shamik Debnath for the Respondent No. 4.

Till date Respondent No. 4 has not filed Reply / Counter.

Three days time is given to the Applicant to serve copy on the Respondent No. 1 and file Affidavit of Service. Similar time is given for the Counsel for Respondent No. 4 to file Reply and serve copy on the Counsel for the Applicant.

Right of Respondent Nos. 2,3,5,6,7 and 8 to file Reply has already been closed.

IA(IBC)/309(CHE)2023

Ld. Counsel Shri Jayanth Viswanathan for the Applicant.

Ld. Counsel Shri. A G Sathyanarayana for the Respondent No. 4.

Ld. Counsel Shri. Vikram P Jain for the Respondents No 5,6 and 7.

It is stated that RP is replaced by the Liquidator and steps have to be taken to substitute the RP by Liquidator.

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List both the applications for hearing on **14.03.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)